

OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE, KATHUA

ORDER

No. :- 57

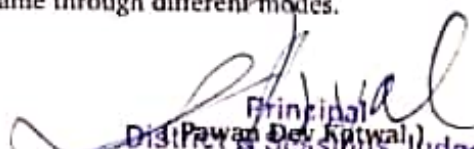
Dated :- 18.4.2020

In compliance with the directions of Hon'ble High Court issued vide Order No. 1579/GS dated 17.4.2020 pursuant to the directions of Hon'ble Supreme Court in writ (Civil) No. 5/2020 on 06.4.2020, following mobile numbers and name of the officials are notified as helpline numbers for redressal of complaints regarding Video Conferencing related issues:

S.No.	Telephone Numbers	Name and Designation of Officials
1.	9797384693	Romesh Kumar S.O. Administration (Pr. District and Sessions Court, Kathua).
2.	7006277380	Shivani Gupta System Officer (posted in the court of Pr. District and Sessions Court, Kathua).

Sh. Sourav Gupta Advocate is nominated Amicus Curie in terms of above referred order of Hon'ble High Court for the cases where the litigants are not in a position to approach the court even through Video Conferencing till the time lock-down continuous and his mobile number is 9086034960.

The System Officer shall publish the above order on the website of this court and shall also send to the concerned for publication in the official website of the Hon'ble High Court. S.O. Administration shall ensure the affixation of copy of order on the notice board of the court and wide circulation of the same through different modes.

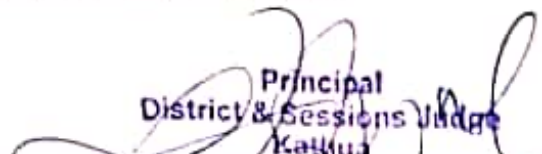
  
Principal District & Sessions Judge  
Kathua  
18/4/2020

No.:- 3282-85

Dated:- 18.4.20

Copy to the:-

1. Registrar General, High Court of J&K, Jammu, for information.
2. Principal Secretary to, Hon'ble The Chief Justice, High Court of J&K, Jammu for information.
3. Secretary to, Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge for District Kathua, High Court of J&K, Jammu, for His Lordship's information.
4. Concerned nominated Advocate and officials for information.
5. Office Record.

  
Principal District & Sessions Judge  
Kathua  
Pr. District & Sessions Judge